distribution of certified seeds, seed minikits, rhizobium culture, micronutrients, sprinkter sets, improved farm implements, PP equipments etc. Besides, field demonstrations and farmers trainings are also being organised for the effective transfer of improved pulses production technology.

A central sector scheme on production and supply of vegetable seeds is being implemented in all states and UTs of the country including Bihar to increase the production of vegetables. It envisages financial assistance for distribution of minikits of hybrid/Improved vegetable seed to the farmers at a token money of Rs. 10/only. 100% assistance is given to the State Govt, for production of foundation seeds of different vegetables.

(c) and (d) The Central allocation and releases made during last two years to the state of Bihar under NPDP and Central sector Scheme on production and supply of vegetable seeds are given below:

CRs. in Lakhs')

Year	Allocation	Releases	
(A) Pulses (NF	PDP)		
1996-97	131.00	Nil	
1997-98	120.00	Nil	
(B) Vegetable			
1996-97	_	31.25	
1997-98	_	Nil	

The reason for non-release of money under NPDP is that Rs. 284.56 lakh has been lying as unspent balance with the State since April, 1996.

Floods in Assam

486. SHRI PARAG CHALIHA: Will the PRIME MINISTER be pleased to state:

(a) what are the details of floods which swept Assam in the second half of 1998;

(b) the details of the Central assistance extended alongwith requisition made by State Government to fight the menace;

(c) whether Government have drafted

any effective long term solution to the ever expanding problem; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) The during South-West Monsoon floods period of 1998 reportedly affected 21 districts and caused damage to 2.89 lakh ha. cropped area and 0.30 lakh houses, besides loss of 105 human lives and more than 7800 heads of cattle. The entire Central share of Calamity Relief Fund (CRF) for 1998-99 amounting to Rs. 41.60 crore has been released to the State for undertaking immediate relief and rehabilitation measures. The Memorandum submitted by the State Government seeking assistance of Rs. 1001.98 crore under the National Fund for Calamity Relief (NFCR) is under processing.

(c) and (d) The Ministry of water Resources is already implementing scheme for flood control measures like construction of reservoirs and embankments, channel improvement, town protection, river training works etc.

Drought in Orissa

487. MISS FRIDA TOPNO: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the fact that there is acute drought in the entire western Orissa comprising the undivided districts of Sundargarh, Sambalpur, Bolangir and Kalahandi in the current financial year;

(b) if so, whether Government propose to sent a Central team to assess the loss due to drought;

(c) what is the loss assessed by the State Government and the amount demanded to be met; and

(d) the amount so far released to meet the drought in the above areas?

77 Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir.

(b) to (d) The State Government had submitted a memorandum seeking assistance of Rs. 445.59 crore from the National Fund for Calamity Relief (NFCR) in the wake of drought. An Inter-Ministerial Central Team has already visited the affected areas and has submitted its report. The report of the Central Team is under various stages of processing, as per the established procedure for assistance from the NFCR.

Protection of Small and Marginal Farmers

488. DR. B.B. DUTTA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that over two million small and marginal farmers are being laid off their land holding every year and they are joining the rank of labourers; '(b) if so, the details thereof and reasons therefor;

(c) whether Government have set up any committee to recommend suitable remedies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL):

(a) to (d) As per various Agricultural Censuses, the number of small and marginal farmers has been increasing in the country. (*See* below) as Statement. The number of agricultural labourers has also been going up but in absence of any evidence, it can not be attributed to laying off land by small and marginal farmers.

No.	Area o	perated				
	(in Million)			(in Mill	ion ha.)	
Year	Marginal.	Small.	Total Holdings.	Marginal.	Small.	Total area operated
1970-71	36.2	13.4	71.0	14.6	19.3	162.1
	(51-0)	(18.8)	(100.0)	(9.0)	(11.9)	(100.0)
1976-77	44.5	14.7	81.6	17.5	20.9	163.3
	(54.6)	(18.1)	(100.0)	(10.7)	(12.8)	(100.0)
1980-81	50.1	16.1	89.9	19.7	23.2	163.8
	(56.4)	(18.1)	(100.0)	(12.1)	(14.1)	(100.0)
1985-86	56.1	17.9	97.2	22.0	25.7	164.6
	(57.8)	(18.5)	(100.0)	(13.4)	(15.6)	(100.0
1990-91	63.4	20.1	106.6	24.9	28.8	165.5
	(59.4)	(18.8)	(100.0)	(15.0)	(17.4)	(100.0

Statement

Number of Marginal and Small Holdings in various Agricultural Censuses.

Figures in brackets indicate percentages to the total. Post of

Chairman, NDDB